



THE TAMIL NADU LEGISLATIVE ASSEMBLY

SEVENTH LEGISLATIVE ASSEMBLY

NINTH SESSION

(From 24th October 1983 to 18th November 1983)

RESUME OF BUSINESS

**Government of Tamil Nadu
1984**

**Legislative Assembly Department
Fort St. George, Madras-600009**

PREFACE

This publication contains a brief resume of the Business transacted by Tamil Nadu Legislative Assembly during its Ninth Session of the Seventh Legislative Assembly held from 8th October 1984 to 15th October 1984.

Madras – 600 009.
Dated- 24-11-1984.

G.M. ALAGARSWAMY,
Secretary.

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**TAMIL NADU LEGISLATIVE ASSEMBLY.
SEVENTH ASSEMBLY- NINTH SESSION**

Resume of work transacted by the Tamil Nadu Legislative Assembly from 8th October 1984 to 15th October, 1984.

I. SUMMONS.

Summons for the sittings of Ninth Session of the Seventh Tamil Nadu Legislative Assembly were issued to the Members on the 24th Septemeber 1984 in S.O.Ms. No.173, Legislative Secretariat, dated 24th September 1984.

II. DURATION OF THE MEETING.

The Meeting of the Ninth Session of the Seventh Legislative Assembly commenced on the 8th October 1984 and the House was adjourned sine die on the 15th October 1984.

III. PROROGATION.

The Ninth Session of the Seventh Legislative Assembly was prorogued with effect fom 31st October 1984 in S.O.Ms. No.196, Legislative Assembly Secretariat, dated 2nd November 1984.

IV. SITTING OF THE ASSEMBLY

The Legislative Assembly met for 7 days during the period from 8th October 1984 to 15th October 1984 on the following dates.

8th October 1984, 9th October 1984, 10th October 1984, 11th October 1984, 12th October 1984, 13th October 1984 and 15th October 1984.

In terms of Hours it sat for 28 Hours and 38 Minutes.

The House also met in the evening on 12th October 1984.

V. OBITUARY REFERENCES.

Obituary References were made in the Assembly on the demise of the following persons on the dates noted against each:-

<i>Serial Number</i>	<i>Name</i>	<i>Constituency</i>	<i>Period in which served as member.</i>	<i>Date of Demises</i>	<i>Date on which reference was made in the House.</i>
(1)	(2)	(3)	(4)	(5)	(6)
1	Thiru T.P.M. Periaswamy	Madurai West	1977-80	3-5-1984	8-10-1984
2	Thiru T.K. Subbaiah	T.Palur	1957-62	5-5-1984	8-10-1984
3	Dr, Raja Sar M.A. Muthiah Chettiar.	Nattukkottai Nagarathar Sangam Thiruppathur Karaikudi	1937-39 1946-52 1952-57 1957-62	12-5-1984	8-10-1984
4	Dr. B. Natarajan	Kanniyakumari	1962-67	13-5-1984	8-10-1984
5	Thiru S Radhakrishnan	Panruti	1952-57	18-5-1984	8-10-1984
6	Thiru S. Swamikkannu Padayachi	Viruthachalam Bhuvanagiri	1953-57 1957-62	19-5-1984	8-10-1984
7	Thiru K.S. Kothandaramiah	Uthanapalli	1967-71 1971-76	4-6-1984	8-10-1984
8	Thiru R. Abdul Khateel	Ranipet	1962-67	12-7-1984	8-10-1984
9	Thiru P. Kudhiraman Kidave.	Perambara (Kerala State)	1952-56	8-8-1984	8-10-1984
10	Thiru T.N.K.T.N.R. Thathachari.	Chandragiri (General Rural)	1946-52	19-8-1984	8-10-1984
11	Thiru N.S. Sundararajan	Tharamangalam	1957-62 1962-67	12-9-1984	8-10-1984
12	Thiru R.V. Swaminathan	Sivaganga General Rural, Sivaganga	1946-52 1952-57 1962-67	4-10-1984	

VI. CONDOLENCE RESOLUTIONS.

On the 8th October, 1984 the Hon. Leader of the House (Minister for Finance) moved the following Condolence Resolutions namely:-

(1) திரு. வி.கே. இராமசாமி முதலியார் முன்னாள் சட்டமன்றப் பேரவை எதிர்க்கட்சித் தலைவர் அவர்கள் மறைவு குறித்து-

"திரு.வி.கே. இராமசாமி முதலியார் அவர்கள் தமிழ்நாடு சட்டமன்றப் பேரவைக்கு 1952 ஆம் ஆண்டிலிருந்து 1957 ஆம் ஆண்டு வரையும் மற்றும் 1957 ஆம் ஆண்டிலிருந்து 1962 ஆம் ஆண்டு வரையும், செங்கற்பட்டு மாவட்டம் உத்திரமேரூர் தொகுதியிலிருந்து இருமுறை தேர்ந்தெடுக்கப்பெற்று நல்ல முறையில் பணியாற்றியுள்ளார், 1957-ஆம் ஆண்டிலிருந்து 1962-ஆம் ஆண்டு வரையில் இப்பேரவையின் எதிர்க்கட்சித் தலைவராகவும், 1964-ஆம் ஆண்டிலிருந்து 1970 ஆண்டு வரை தமிழ்நாடு சட்டமன்ற மேலவை உறுப்பினராகவும் நல்லமுறையில் பணியாற்றிக் கொண்டவர். அன்னார் 7-8-1984-ஆம் தேதியன்று மறைந்ததைக் குறித்து இப்பேரவை தனது ஆழ்ந்த துயரத்தைத் தெரிவித்துக்கொள்கிறது."

(2) திரு. ஆர்.விஜயசகுநாத தொண்டமான், சட்டமன்றப் பேரவை உறுப்பினர் அவர்கள் தமிழ்நாடு சட்டமன்றப் பேரவைக்கு 1967 ஆம் ஆண்டிலிருந்து 1980 ஆம் ஆண்டு வரையும், 1977 ஆம் ஆண்டிலிருந்து 1980 ஆம் ஆண்டு வரையும் மற்றும் 1980 ஆம் ஆண்டு தற்போதைய சட்டமன்றப் பேரவைக்கும் புதுக்கோட்டை மாவட்டம் புதுக்கோட்டை தொகுதியிலிருந்து மூன்று முறை தேர்ந்தெடுக்கப்பெற்று நல்ல முறையில் பணியாற்றியுள்ளார். புதுக்கோட்டை அரசு பரம்பரையில் பிறந்த அவர், எளிமையும், இனிய பண்பும் உள்ளமும் செயல் திறனும் கொண்டவர், சிறந்த விளையாட்டு வீரராகவும், முன்னாள் இராணுவ வீரருமாக விளங்கிய அவர் 24-7-1984 ஆம் தேதியன்று மறைந்ததைக் குறித்து இப்பேரவை தனது ஆழ்ந்த துயரத்தைத் தெரிவித்துக் கொள்கிறது.

அன்னாரின் மறைவு குறித்து அவரை இழந்து விட்ட குடும்பத்தினருக்கு ஆழ்ந்த வருத்தத்தையும், அனுதாபத்தையும், இரங்கலையும் இப்பேரவை தெரிவித்துக் கொள்கிறது.

The above resolutions were passed Nem Con and thereafter the House adjourned on that day as a mark of respect to the deceased.

VII. PANEL OF CHAIRMAN.

On the 9th October 1984, Hon. Speaker announced the following Pan I of Chairman for the Ninth Session of the Seventh Tamil Nadu Legislative Assembly:-

1. Thiru V.P. Balasubramanian.
2. Thiru M.A. Rajkumar.
3. Thiru L. Elayaperumal.
4. Thiru P.S. Thrivengadam
5. Thiru T.K. Nallappan
6. Thiru A.G. Shanmugam.

VIII. QUESTIONS.

One Hundred Starred Questions were answered on the floor of the House, Answers to Four Hundred Unstarred questions were placed on the Table of the House.

**IX. STATEMENT BY MINISTER UNDER RULE 107 OF THE TAMIL NADU
LEGLISATIVE ASSEMBLY RULES.**

On the 12th October 1984, Hon. Thiru Y.S.M. Yusif, Minister for Irrigation made a statement correcting his answer given to a Supplementary question to question No.777 answered on the floor of the House on 16th April 1983.

X. ADJOURNMENT MOTION.

The following notices of Motions for adjournment of the business of the House were brought before the House and the Hon. Speaker withheld his consent to raise the same after hearing both Members and Hon. Minister concerned.

<i>Sl. No.</i>	<i>Date</i>	<i>Name of the Members</i>	<i>Subject</i>
<i>(1)</i>	<i>(2)</i>	<i>(3)</i>	<i>(4)</i>
1.	10th October 1984	Thiruvallargal N.S.V. Chitthan, V.Krishnamurthy. N. Varadarajan, S.Alagarswamy. K. Soundararajan, P.Nedumaran. P.Eswaramurthy alais Sornanam. D.Mony	Fixing of higher price for sugarcane in Tamil Nadu
2.	11th October 1984	Thiruvallargal: R. Rajamanickam, P.Uthirapathy T.K.Nallappan, N.A. Poongavanam K. Ayyaru Vandaiyar, N. Sivagnanam S. Rajaraman, N. Varadarajan P.Eswaramoorthy alais Soranam M.Sellamuthu, R.Umanath	Procurement of Paddy in Thanjavur District.
3.	12th October 1984	Thiruvallargal: Duraimurugan, N.Varadarajan N.Palanivel, D. Mony M.Sellamuthu, R.Krishnan J. Hemachandran	To give up the idea of Location of Staughter House near Koduvelli in Red Hills area as the drinking water sources will get spoiled and polluted.
4.	14th October 1984	Thiruvallargal: P.S. Thiruvengadam, N.Varadarajan N. Palanivel, D. Mony R.Krishnan, J. Hemachandran S.Ramalingam, K.Sathyaseelan. P.Uthirapathi, S.Alagarsamy R.Karuppaiah, T.K. Nallappan M.Arumugam, M.Sellamuthu K.Ayyaru Vandayar, S.Rajaraman L.Balaraman	Damage caused to the Paddy Crops in North Arcot District on account of the "thungu virus".

**XI. CALLING ATTENTION NOTICES UNDER RULE 54 OF THE TAMIL NADU
LEGISLATIVE ASSEMBLY RULES.**

Two statements were made in the floor of the House by the Hon. Ministers under Rules 54 of the Tamil Nadu Legislative Assembly Rules on the following matters of urgent public importance:-

<i>Sl. No.</i>	<i>Date on which the statement was made.</i>	<i>Name of the Members who called the attention of the Minister</i>	<i>Minister who made the statement</i>	<i>Subject.</i>
(1)	(2)	(3)	(4)	(5)
1.	12th October 1984	Thiruvallargal: M.Chinaraj, Kovai thambi P.Eswara Moorthy alias Soranam. N. Varadarajan J. Hemachandran N. Palanivel, D. Mony M.Sellamuthu, R.Krishnan M.Arumugam, M.Appadurai A.T. Karuppaiah, T.K. Nallappan, A.D. Kulasekar	Hon Minister for Finance	Damages caused due to heavy rain and flood in Coimbatore District and the relief measures taken.
2.	13th October 1984	Thiru R. Thamarikkani	Hon. Minister for Electricity.	Hardship experienced by the Public of Thiruvilliputhur town due to the cut in power supply from 24 hours to 14 hours to the wells of Peyanaru which were supplying drinking water to Thiruvilliputhur town".

XII. FINANCIAL BUSINESS.

(1) The first Supplementary statement of expenditure for the year 1984-85 was present by Hon. Dr. V.R. NEDUNCHEZHIAN, Minister for Finance on the 12th October 1984. On the 15th October 1984, the House voted demands in full without discussion and the grants were made.

The Appropriation Bill relating to the First Supplementary Statement of Expenditure for the year 1984-85 was introduced on 15th October 1984 and it was considered and passed

on the same day viz., 15th October 1984 itself after a motion suspending Rule 125 and 127 of the Tamil Nadu Legislative Assembly Rules was moved and adopted.

(2) On the 12th October 1984, the Hon. Minister for Finance, presented the Demands for Grants for Excess Expenditure in the year 1978-79. On the 15th October 1984 all Demands for Grants were put to vote and carried without discussion.

The Appropriation Bill relating to the Demands for Grants for Excess Expenditure was introduced and it was considered and passed on the same day viz, the 15th October 1984, itself after a motion suspending Rule 125 and 127 of the Tamil Nadu Legislative Assembly Rules was moved and adopted.

XIII. LEGISLATIVE BUSINESS.

During the period 16 Bills were introduced which 5 Bills were considered and passed.

5 Bills introduced during the previous Sessions of the Assembly were who considered and passed. The details are as follows:-

<i>Sl.No.</i>	<i>Name of the Bills</i>	<i>Date of Introduction</i>	<i>Date of Consideration and passing</i>
<i>(1)</i>	<i>(2)</i>	<i>(3)</i>	<i>(4)</i>
1.	The Tamil Nadu Payment of Salaries (Second Amendment) Bill 1984 (L.A.Bill No.37 of 1984)	9th October 1984	---
2.	The Tamil University (Amendment) Bill, 1984 (L.A.Bill No.38 of 1984)	9th October 1984	13th October 1984
3.	The Madras City Municipal Corporation (Amendment) Bilol,1984 (L.A.Bill No.39 of 1984)	9th October 1984	12th October 1984
4.	The Coimbatore City Municipal Corporation (Amendment) Bill,1984 (L.A.Bill No.40 of 1984)	9th October 1984	12th October 1984
5.	The Tamil Nadu Municipal Councils (Appointment of Special Officers) Second Amendment Bill,1984 (L.A.Bill No.41 of 1984)	9th October 1984	12th October 1984

<i>Sl.No.</i>	<i>Name of the Bills</i>	<i>Date of Introduction</i>	<i>Date of Consideration and passing</i>
<i>(1)</i>	<i>(2)</i>	<i>(3)</i>	<i>(4)</i>
6.	The Bharathiar University and the Bharathidasan University Amendment Bil,1984. (L.A.Bill No.42 of 1984)	10th October 1984	13th October 1984
7.	The Tamil Nadu Agricultural Produce Markets (Amendment) Bill,1984 (L.A.Bill No.43 of 1984)	10th October 1984	---
8.	The Tamil Nadu Debt Relief (Second Amendment) Bill,1984 (L.A.Bill No.44 of 1984)	10th October 1984	---
9.	The Tamil Nadu Co-operative Societies (Appointment of Special Officers) Second Amendment Bill,1984 (L.A.Bill No.45 of 1984)	10th October 1984	---
10.	The Madras Metropolitan Water Supply and Sewerage (Amendment) Bill, 1984 (L.A.Bill No.46 of 1984)	11th October 1984	---
11.	The Tamil Nadu Cultivating Tenants (Special Provisions) Amendment Bill 1984 (L.A.Bill No.47 of 1984)	12th October 1984	---
12.	The Tamil Nadu Panchayat Union Councils (Appointment of Special Officers) Second Amendment Bill, 1984 (L.A.Bill No.48 of 1984)	13th October 1984	---
13.	The Tamil Nadu Panchayats (Appointment of Special Officers) Second Amendment Bill, 1984 (L.A.Bill No.49 of 1984)	13th October 1984	---

<i>Sl.No.</i>	<i>Name of the Bills</i>	<i>Date of Introduction</i>	<i>Date of Consideration and passing</i>
(1)	(2)	(3)	(4)
14.	The Tamil Nadu Panchayats (Second Amendment) Bill, 1984 (L.A.Bill No.50 of 1984)	13th October 1984	---
15.	The Tamil Nadu Appropriation (No.3) Bill, 1984 (L.A.Bill No.51 of 1984)	15th October 1984	15th October 1984
16.	The Tamil Nadu Appropriation (No.4) Bill, (L.A.Bill No.52 of 1984)	15th October 1984	15th October 1984

(ii) The details of Bills which were introduced during the previous sessions of the Assembly considered and passed during this session are as follows:-

<i>Serial Number</i>	<i>Name of the Bill</i>	<i>Date of Introduction</i>	<i>Date of Consideration and Passing</i>
(1)	(2)	(3)	(4)
1	The Tamil Nadu Urban Land (Ceiling and Regulation) Amendment Validation Bill, 1984 (L.A.Bill No. 34 of 1984)	25th April 1984	9th October 1984
2	The Tamil Nadu Building and construction workers (Conditions of Employment and Miscellaneous Provisions) Bill, 1983 (L.A.Bill No. 44 of 1984)	28th October 1983	9th October 1984
*3	The Tamil Nadu Taxation Laws Amendment (Inapplicability of Limiation) Bill, 1984 (L.A.Bill No. 14 of 1984)	22nd February 1984	12th October 1984
*4	The Tamil Nadu Drugs and other Scores (Unlawful Possession) Bill, 1984 (L.A.Bill No. 19 of 1984)	10th March 1984	12th October 1984
*5	The Tamil Nadu Recognished Private Schools (Regulation) and Private Colleges (Regulation) Amedment Bill, 1984 (L.A.Bill No. 17 of 1984)	6th March 1984.	12th October 1984

XIV. MOTIONS UNDER RULE 181 OF THE TAMIL NADU LEGISLATIVE ASSEMBLY RULES.

The following Motions under Rule 181 of the Tamil Nadu Legislative Assembly Rule were moved during the period:-

1. On the 12th October 1984, Thiru P.Ponnurangam moved-

"That this House disapproves the Madras City Municipal Corporation (Amendment) Ordinance, 1984 (Tamil Nadu Ordinance No. 6 of 1984) Promulgated by the Governor on 30th May 1984".

2. On the 12th October 1984, Thiru K.R. Sundaram moved-

"That this House disapproves the Tamil Nadu Municipal Councils (Appointment of Special Officers) Second Amendment Ordinance 1984 (Tamil Nadu Ordinance No.8 of 1984) Promulgated by the Governor on 30th May 1984".

The motion was put to vote of the House and declared lost.

*Bills passed by the Assembly could not be passed in Legislative Council as both the House abruptly adjourned on the 15th October, 1984 due to the illness of Chief Minister, The Bills subsequently sent on the dissolution of the Seventh Assembly.

3. On the 13th October 1984, Thiru A. Rahmankham moved-

"That his house disapproves the Bharathiar University and the Bharathidasan University (Amendment) Ordinance, 1984 (Tamil Nadu Ordinance No.13 of 1984) promulgated by the Governor on July 1984".

The motion was deemed to have been withdrawn as the Member was in his seat at the time of voting.

XV. GOVERNMENT RESOLUTION.

On the 15th October 1984, Hon. Dr.V.R. Nedunchezhiyan, Leader of the House moved the following resolution:-

"மாண்புமிகு தமிழக முதல்வர் டாக்டர் எம்.ஜி. இராமச்சந்திரன் அவர்கள் மிக விரையில் உடல் நலம் பெற்று எப்போதும் போல், உள்ள உறுதிப்பாட்டோடும் எல்லா வகை நலன்களோடும் திகழவேண்டும் என்ற விருப்பத்தை இந்தஅவை ஒரு மனதாகத் தெரிவிக்கின்றது."

Thiruvalargal Anbil Dharmalingam, and N.S.V. Chitthan seconded the Resolution.

Thiurvalargal Anbil Dharmalingam, R. Umanath, R., Karuppaiah. K. Soundarajan, P. Mohamed Ismail, P.Nedumaran, Kumari Anandan, K. Sattanathakarayalar, A. Sahul Hameed and K.S.G. Haja Shareef, Leader of the Opposition took part in the discussion.

The Resolution was adopted Nem con.

XVI. GOVERNMENT MOTIONS.

(1) On the 12th October 1984 Hon.Minister for Dairy Development moved the following Motion Under Rule 30(3) of the Tamil Nadu Legislative Assembly Rules:-

"That under item No.VII - Government Bills (consideration) in today's agenda, No.5. The Tamil Nadu Recognised Private Schools (Regulation) and Private Colleges (Regulation) Amendment Bill 1984 (L.A.Bill No.17 of 1984) be taken up after, No.6 The Tamil Nadu Drugs and other Stores (Unlawful Possession) Bill, 1984 (L.A.Bill No.19 of 1984) is taken up".

The motion was put and carried.

(2) On the 15th October 1984 Hon. Leader of the House (Minister for Finance) moved the following motion:-

"That rule 31 of the Tamil Nadu Legislative Assembly Rules relating to the time for question hour be suspended to-day". The motion was put and carried.

(3) On the 15th October 1984 Hon. Leader of the House (Minister for Finance) moved the following motion:-

"That item II, Call Attention Notice under Rule 54 of the Assembly Rules in today' agenda be postponed and the next items in the same order may be taken up".

The motion was put and carried.

(4) On the 15th October,1984, Hon. Leader of the House (Minister for Finance) moved the following Motion:-

"That the Appropriation Bills be taken up for consideration on to-day itself, suspending Rules 125 and 127 of the Tamil Nadu Legislative Assembly Rules".

The motion was put and carried.

(5) On the 15th October,1984, Hon. Leader of the House (Minister for Finance) moved the following Motion:-

"That under Rule 25(1) of the Tamil Nadu Legislative Assembly Rules, the House be adjourned sine die."

The motion was put and carried.

XVII. PAPERS LAID ON THE TABLE OF THE HOUSE.

During the period 195 papers were placed on the Table of the House details of which are given below:-

A.	Statutory Rules and Orders	162
B.	Reports, Notification and Other Papers	33
	Total	195